

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3911  
TO BE ANSWERED ON 13.08.2015**

**COAL LINKAGE TO POWER COMPANIES**

**3911. SHRIMATI KOTHAPALLI GEETHA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government proposes to provide coal linkage to power companies without Power Purchase Agreements (PPAs); and**
- (b) if so, the details and present status thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL AND NEW & RENEWABLE ENERGY**

**( SHRI PIYUSH GOYAL )**

**(a) & (b) : To make coal available for those power plants that are stressed or in short supply of coal for the reasons that they do not have coal block or linkages or do not have long-term PPAs, the Ministry of Coal on 30.06.2015 has stipulated that a separate quantity within the e-auction quantity may be earmarked for power sector so that the assets created are put to use and they do not turn into NPAs. To begin with, e-auction may be conducted separately for PPA holders (long and medium PPAs) offering a quantity of 5 MT and for others (short-term PPAs/ without PPA) offering a quantity of 5 MT. In Subsequent rounds of e-auction, quantities may be reviewed based on the experience of the initial round. The floor price for the e-auction window for PPA holders will be CIL notified price plus 20% premium and for others, the floor price will be CIL notified price plus 40% premium.**

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